

DIVISION BENCH
COURT - I

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/215(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

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|------------------|---|
| IN THE MATTER OF | MANISH BHIMSARIA VS BHIMSARIA BROTHERS PVT LTD |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearance (via video conferencing/physically)

For Petitioner

Mr. S. K. Tiwari, Adv.

Ms. Ankita Dalmia, PCS

Mr. Jayesh Choradia, Adv.

For Respondents

Mr. Shaunak Mitra, Adv.

Mr. Ram Maroo, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter for arguments on the issue of maintainability on **12.10.2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**